

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 1144 of 2019**

**IN THE MATTER OF:**

**Suresh G Motwani**

**...Appellant**

**Versus**

**Oriental Bank of Commerce & Anr.**

**...Respondents**

**For Appellant: Mr. Om Prakash, Advocate.**

**For Respondent: Mr. Sunil, Advocate for IRP.**

**O R D E R**

**02.03.2020** When the matter was called out earlier parties were not present. Later on, Advocates are present but there is no time.

List the Appeal 'For Orders' on **31<sup>st</sup> March, 2020.**

[Justice A.I.S. Cheema]  
Member (Judicial)

[Justice Anant Bijay Singh]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)